

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 15.03.2024**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 1904 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Avil Menezes, Liquidator of Sunil Hitech Engineers Ltd. Vs. Hinduja Leyland Finance Ltd.	Dhrupad Vaghani
<b>2.</b>	I.A. No. 1911 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	State Bank of India Vs. Raebareilly Allahabad Highway Pvt. Ltd.	Siddharth Singhal
<b>3.</b>	I.A. No. 1914 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Amresh Shukla, Liquidator for Girdharilal Sugar & Allied Industries Ltd. (In Liquidation) Vs. Canara Bank Ltd & Ors.	Rudraditya Khare
<b>4.</b>	I.A. No. 1926 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Glaze Packagers Pvt. Ltd. Vs. Narendra Kumar Sharma RP Indirapuram Pvt. Ltd.	Anurag Bhatt
<b>5.</b>	I.A. No. 1928 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	NIIL Infrastructure Pvt. Ltd. Vs. Monitoring Committee through its Chairperson Nisha Malpani	Anurag Bhatt

**Copy to: -**

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**-sd/-**  
**Assistant Registrar**